

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

REVIEW PETITION NO. 06 OF 2019 IN
DFR NO. 4478 OF 2018 IN
DFR NO. 2262 OF 2019

Dated: 25th Sept., 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Siddharth Balakrishna Varma

.... **Review Petitioner /
Appellant(s)**

Vs.

**Maharashtra Electricity Regulatory Commission &
Ors.**

.... **Respondent(s)**

Counsel for the Review Petitioner / Appellant(s) : Ms. Shikha Ohri
Mr. Samyak Mishra

Counsel for the Respondent(s) : ----

ORDER

Issue notice to the Respondents returnable on 09.12.2019.

List the matter on **09.12.2019**.

(S. D. Dubey)
Technical Member

vt/pk

(Justice Manjula Chellur)
Chairperson